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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.297/2009 in OA.No.2638/2003

Wednesday, this the 16th day of September 2009

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)**

A P Rawat, s/o late Prayag Dass Rawat
retd. Sub Postmaster, Jhansi City

Residential Address

H N.355 Nai Basti, Jhansi

..Applicant

(By Advocate: Shri D P Sharma)

Versus

1. Mrs. Radhika Durai Swamy
Secretary cum Director General Posts
Ministry of Communication and IT
Department of Posts
Dak Bhawan, Sansad Marg, New Delhi

2. Shri P D Shukla
Sr. Supdt. Of Postoffices
Jhansi Division Jhansi

..Respondents

(By Advocate: Shri S N Sharma)

O R D E R (ORAL)

Shri Shanker Raju:

This CP stands disposed of with a direction to the respondents to release the pension as well as arrears of the applicant by 31st October 2009, failing which a serious view of the matter shall be taken by us. Liberty is accorded to the applicant to revive it if non-compliance is reported. Notices are discharged. No costs.

Process dasti.

Veena Chhotray

(Dr. Veena Chhotray)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

/sunil/